NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/126/(IB)/2017

NAME OF THE PETITIONER(S)

: DELTA CORPORATE SERVICE PVT LTD

NAME OF THE RESPONDENT(S)

: BOSS PROFILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) SHAIRH ACHTARLAY

Respondend

- mil

T. SUNDARANATHAN

potitioner

ORDER

Counsel for petitioner present and made his submissions. Respondent in person present. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc